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Title: Election of two members from Lok Sabha to Coffee Board.

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): I beg to move:

"That in pursuance of sub-section (2) of section 4 of the Coffee Act, 1942 the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Coffee Board till 14 December, 2018, subject to the other provisions of the said Act and the rules made thereunder."

HON. DEPUTY SPEAKER: The question is:

"That in pursuance of sub-section (2) of section 4 of the Coffee Act, 1942 the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Coffee Board till 14 December, 2018, subject to the other provisions of the said Act and the rules made thereunder."

*The motion was adopted.*